

**Central Administrative Tribunal
Principal Bench**

**CP No.28/2018
in
OA No.231/2017**

New Delhi, this the 6th day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sushil Kumar (Aged about 35 years),
S/o Shri Raj Singh,
R/o G-7/103, Top Floor, Sector 16,
Rohini, Delhi.

...Applicant

(By Advocate : Shri Ajesh Luthra)

Versus

1. Shri Anshu Prakash,
Chief Secretary,
GNCTD,
A-Wing, 5th Floor,
Delhi Secretariat, I.P. Estate,
New Delhi.
2. Dr. G. Narendra Kumar,
Principal Secretary (Services),
GNCTD,
7th Level, 'B' Wing,
Delhi Secretariat, I.P. Estate,
New Delhi.
3. Shri K.R. Meena,
Commissioner,
Food Supplies & Consumer Affairs,
K-Block, Vikas Bhawan,
I.P. Estate, New Delhi-110002.

...Respondents

(By Advocate : Shri Atul Kumar
Amit Sinha for Shri R.N. Singh)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J)**

When the matter was taken up for hearing, learned counsel for applicant fairly submits that the interim orders of this Tribunal have been complied with and the applicant has already joined on 09.02.2018 in service and accordingly, prays for dismissal of the CP and OA with liberty to the applicant to make representation, if any other grievances are still pending.

2. Accordingly, both the CP and OA are dismissed, as no further orders necessary, with the liberty as aforesaid. Notices in the CP stand discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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